## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 18/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

Name of the Company:

IDBI Bank Ltd.

V/s.

Bhatia Global Trading Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Baija Bhagal- Palvorale Financial.

2

## **ORDER**

Learned Advocate Mr. Baiju Bhagat present for Financial Creditor/ Petitioner. None present for Corporate Debtor.

Proof of service of date of hearing filed.

Heard arguments of Learned Counsel for Petitioner.

For orders on 22.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of May, 2017.